Annexure – 7

Name of the corporate debtor: OCTAGA GREEN POWER AND SUGAR COMPANY LIMITED
Date of commencement of CIRP : July 03, 2019
List of creditors as on: January 13, 2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks ,if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Department of State Excise	Maharashtra	16.10.2022	17,14,145	17,14,145	Operational Creditor	No	NA					
2.	Employees' Provident Fund Organization	Kolhapur, Maharashtra	04.10.2022	26,08,423	26,08,423	Operational Creditor	No	NA					
3.	Departmental Of State Tax,	Govt. of Maharashtra, Mumbai *	05.09.2022	3,46,50,271	3,46,50,271	Operational Creditor	No	NA					*Provisionally admitted
	TOTAL			**3,89,72,839**	**3,89,72,839**								